


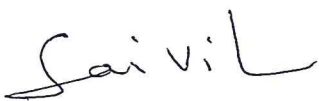
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. SIVA KUMAR	Counsel for R ₁ , R ₂ , R ₃ and R ₄	
Sai Vilas M. Chitra Vilas	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making his submissions. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.

-sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)